

Government of India
Ministry of Finance
Department of Expenditure

**LOK SABHA
UNSTARRED QUESTION NO. 2080**

**TO BE ANSWERED ON FRIDAY, THE 29th JULY, 2016
SHRAVANA 7, 1938 (SAKA)**

RECOMMENDATION OF SEVENTH PAY COMMISSION

QUESTION

2080. SHRI DUSHYANT CHAUTALA:

Will the **Minister of FINANCE** be pleased to state:

- (a) whether there are several recommendations of the 7th Pay Commission which could be accepted by the Government, if so, the details thereof, point-wise;
- (b) whether the Government has also constituted another committee to scrutinise the recommendations submitted by the 7th Pay Commission;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken or proposed to be taken to give pay hike to Central Government employees without hassles?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)**

- (a) to (c): The Government has accepted the recommendations of the 7th Pay Commission pertaining to Minimum Pay, Fitment Factor, Index of Rationalization, Pay Matrix and general recommendations on pay and pension. However, in view of significant departure in the regime of allowances and a number of representations received from employees associations and other stakeholder, the Government has decided that a committee headed by Finance Secretary will examine these recommendations before taking a final decision. Further, certain issues relating to Central Government Employee Group Insurance Scheme (CGEGIS), National Pension Scheme (NPS), revision of pension in case of those who retired prior to 01.01.2016 and the question of anomalies, if any, will also be examined before an appropriate decision.
- (d): Based on the recommendations of the Pay Commission, the Government has already issued notification on 25.07.2016 in respect of matters already accepted by the Government.
